

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No. 59 of 2013 (SZ)**

Applicant(s) Shri. Vijayaraghava Reddy 2) Mrs. RuchiTandon, Bangalore 3) Mrs. Nivedita Gouda, Bangalore 4) Mrs. MadhaviGovindarajan, Bangalore 5) Ms. NeelimaGandepally, Bangalore 6) Mrs. SuvarnaShanbag, Bangalore 7) Mrs. UshaBalakrsihnan, Bangalore 8) Mr. N. Ramesh, Bangalore 9) Mr. Naveen, Bangalore 10) M/s. Maruthi Clothing Co., Bangalore	Vs.	Respondent(s) 1) Graphite India Limited, Bangalore 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore 3) The Chief Environmental Officer, Bangalore East, Karnataka State Pollution Control Board, Bangalore 4) Boni Varghese K. Oomn, Karathalli, Bangalore 5) Karnataka State Appellate Authority Bangalore and another
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Legal Practitioner for Appellant

Legal Practitioner for Respondents

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Smt.Pushpa Menon for R-1
Shri T.K. Bhaskar, for R-2 and R-3
M/s. Law Square for R-6
M/s.VHVK Law Partner for R4

Appeal No. 60 of 2013 (SZ)

Applicant(s) Shri. Bony Verghese K Oommen	Vs.	Respondent(s) 1) Graphite India Limited, Bangalore 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore 3) The Chief Environmental Engineer, Bangalore East Karnataka State Pollution Control Board, Bangalore 4) Graphite India Limited Employees Union Bangalore
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Legal Practitioner for Appellant

Legal Practitioner for Respondents

M/s. VHVK Law Partners

Smt. Pushpa Menon for R1
Shri T.K. Bhaskar for R-2 and R-3
M/s. Law Square for R-4

Appeal No. 20 of 2014 (SZ)

Appellant(s) Vijay Raghav Reddy Bangalore Legal Practitioners for Appellant(s) Shri Clifton D' Rozario	Vs.	Respondent(s) M/s. Graphite India Ltd Bangalore and others Legal practitioners for respondent(s) Smt. Pushpa Menon for R1
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Raghupathi & Maitreyi Krishnan

Shri T.K. Bhaskar for R-2 and R-3

Appeal No. 21 of 2014 (SZ)

Appellant(s)
Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Respondent(s)

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar for R-2 and R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No. 10 to 13	<p>Date: 18th September, 2017</p> <p>We have heard Mr.P.S.Raman, learned Senior Counsel appearing for respondent No.1 and also learned counsel appearing for the appellants.</p> <p>The learned counsel may file their written note on or before 22.09.2017.</p> <p>The learned counsel appearing for respondent No.6 has filed brief written arguments.</p> <p>The Karnataka State Pollution Control Board has filed a note on Ambient Air Quality Report of Bengaluru City for the period from 2012 to 2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>